

National Company Law Tribunal
Allahabad Bench
Allahabad

CP No. 32 (ND)/2014

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.09.2016.

NAME OF THE COMPANY: M/s Model Tanners (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
1.	ASHUTOSH KUMAR	ADV	R-4 & 5	
2.	Nishant Mishra	Adv	R-1 & 2	
3.	Rohan Gupta	Adv	Intervenor	

Order dated 30.09.2016

CP No. 32(ND)/2014 M/s Model Tanners (India) Pvt. Ltd.

Call with C.P. 111 of 2012 on 18.10.2016. The Bench will consider the material on record in this matter along with the report of the mediator on that date.

List the matter on 18.10.2016.


SH.V.S.R. AVADHANI (Judicial Member)


SH. H.P. CHATURVEDI (Judicial Member)

Dated 30.09.2016